

**DIVISION BENCH**

**ITEM NO. 123**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP (CAA) No. 10/ALD/2022 IN CA (CAA) No. 3/ALD/2022**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 24<sup>th</sup> May, 2023**

**Attendance-Cum-Order Sheet of the Hearing**

<b>NAME OF THE COMPANY</b>	<b>A-ONE AGRIFOODS AND BEVERAGES PVT LTD &amp; ORS WITH SUPERLATIVE WINES PVT. LTD.</b>
<b>UNDER SECTION</b>	<b>230/232 OF COMPANIES ACT 2013</b>

**THROUGH PHYSICAL HEARING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned to 05<sup>th</sup> July, 2023.

**-Sd-  
(Deputy Registrar)**

**24<sup>th</sup> May, 2023**

*Priya Agarwal  
(Stenographer)*